

against M/s. 'Krishi Udyog' Bombay, their sole selling agents for non-supply of material at a price which the manufacturers/suppliers had contended and at terms and conditions different from those proposed by the Company. On a study it was found by that Commission that the Company is not indulging into any restrictive trade practice."

(d) As per information collected by the Department of Heavy Industries from the Directorate General of Technical Development, the raw-material as shown in the Annexure [See Appendix C II, Annexure No. 46] was allotted to the firm for import of steel sheets during the year 1972-73, 1973-74 and 1974-75, for the purpose.

Distribution and Marketing of Fertilisers

462. SHRI SAWAI SINGH

SISODIA:

SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRI PRAKASH MEHROTRA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government propose to streamline the procedure and machinery for distribution and marketing of fertilisers in the country; and

(b) if so, what steps Government have so far taken in this regard?

THE MINISTER OF AGRICULTURE IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) Under the Essential Commodities Act, the Government is already regulating the quantities of fertilisers which are to be supplied by the various indigenous manufacturers to different States, Union Territories and Commodity Boards. Simultaneously, the quantities to be supplied out of the stock of imported fertilisers with the Central Government are also determined. In order to assess the requirements of fertilisers of different States,

Union Territories and Commodity Boards, Zonal Conferences are held twice each year before the commencement of each crop season. Besides preparing an allocation plan, an operational review of the distribution and marketing system is also done in these Conferences with a view to further streamlining the marketing and distribution arrangements.

Production and Consumption of Pulses

463. SHRI SAWAI SINGH SISODIA:

DIA:

SHRIMATI LAKSHMI

KUMARI CHUNDAWAT:

SHRI PRAKASH MEHROTRA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the total annual production and consumption of pulses in the country during the last three years; and

(b) the steps which Government propose to take to bridge the gap between the availability of and demand for pulses?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The estimated production of pulses in 1974-75 and 1975-76 is of the order of 10.01 and 13.14 million tonnes respectively. Estimates of production in 1976-77 are not yet available. It is difficult to give any precise figures of consumption and demand in regard to pulses as this depends on a number of factors like availability of other foodgrains, substitutable foodstuffs, their comparative prices, levels of income, etc.

(b) Steps are being taken to achieve the productions target of 14 million tonnes of pulses by the end of the Fifth Plan by:—

(i) Increasing area under cultivation of short duration varieties of Urd, Moong Cowpea under multiplication cropping; and

(ii) Adopting a package of practices aimed at increasing the produc-

tion of pulses which, *inter alia* include, financial assistance to the State Governments for laying out demonstration of improved cultural practices, production of breeders and foundation seeds of short duration|improved varieties, undertaking plant protection measures, etc. State Governments have also been asked to organise training of extension workers for educating farmers about the improved package of practices.

S.N. Bose Institute of Physical Sciences, Calcutta

464. DR. RAJAT KUMAR CHAKRABARTI:
SHRI PHANINDRA NATH HANSDA:
SHRI NRIPATI RANJAN CHOUDHURY:
SHRI NABIN CHANDRA BURAGOHAIN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the University Grants Commission had informed Prof. M. Dutta of S. N. Bose Institute of Physical Sciences, University of Calcutta that the Institute was a part of the Department of Applied Mathematics;

(b) if so, what is the name of the expert on whose advice such a decision has been taken; and

(c) what steps Government propose to take to restore its original separate identity to the Institute?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) According to the information furnished by the University Grants Commission, Prof. Dutta was informed that the Institute was part of the Department of Applied Mathematics of the Calcutta University on the basis of recommendations of the Visiting Committee which examined the development proposals of the Calcutta University during the

Fifth Plan period. The Vice-Chancellor of Calcutta University had also in May, 1976 informed the Commission that the relevant authorities of the University had approved the proposal for setting up the Institute as an integral part of the Department of Applied Mathematics.

(c) Does not arise.

Grants to S. N. Bose Institute of Physical Sciences, Calcutta

465. DR. RAJAT KUMAR CHAKRABARTI:
SHRI JAHARLAL BANERJEE:
SHRI NRIPATI RANJAN CHOUDHURY:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the West Bengal Government has included the S. N. Bose Institute of Physical Sciences as a major project for the advancement of teaching and research in Physical Sciences; and

(b) if so, whether the University Grants Commission has given any grants to the Institute for perpetuating the memory of the great Mathematician and Scientist after whose name the Institute has been named?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) The Government of West Bengal had requested the Central Government on 31st October 1975 to treat the S. N. Bose Institute of Physical Sciences as National Memorial to the late National Prof. Satyendranath Bose.

(b) The University Grants Commission which examined the proposal was of the view that in case the Institute is an integral part of the University like its teaching Departments the Commission would consider its development proposals for financial assistance. According to the information furnished by the Commission, it has so far agreed to provide, to the